

RAILWAYS be pleased to state;

(a) whether Government propose to set up Railway carriage repair workshops during this year;

(b) if so, what is the number thereof;

(c) whether the said workshops will be set up in Andhra Pradesh also; and

(d) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) to (d) A scheme for setting up a New Railway Carriage Repair Workshop at Mancheswar (Orissa) on the South-Eastern Railway to meet the requirements of Eastern Region was approved and included in the Railway's Works Programme for 1977-78. The Project Report and Estimates prepared by the South-Eastern Railway for setting up the workshop were approved in June, 1978 and the construction work is in progress.

A Scheme for setting up another New Railway Carriage Repair Workshop at Tirupati (Andhra Pradesh) on the South-Central Railway to meet the requirements of Southern Region has also been approved and included in the Railway's Works Programme for 1979-80. The Project Report and Estimates prepared by the South-Central Railway for setting up this workshop are under examination.

#### **Boundary Agreement with Bangladesh**

244. SHRI SYED SHAHABUDDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the 1974 Boundary Agreement with Bangladesh has not yet been ratified by the Government of India;

(b) whether it is also a fact that the Government of Bangladesh have already ratified it;

(c) whether the bilateral talks on demarcation of the boundary between

the two countries have not been making any progress; and

(d) by when the agreement is likely to be ratified by the Government of India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, sir.

(b) Yes, Sir.

(c) and (d) Prior to ratification of the 1974 Land Boundary Agreement by India, a Constitution (Amendment) Bill has to be adopted by the Parliament. Prior to drafting of this Bill, it has been considered advisable to demarcate the border so as to know precise areas of territories being ceded/acquired. The Government of Bangladesh have agreed for demarcation pending ratification of the Agreement by India and, in October 1979, a field programme for 1979-80 for demarcation etc. in Tripura and West Bengal Sectors was jointly chalked out by the Surveyors of the two sides. The demarcation work is in progress.

#### **Control of experimental drugs**

245. SHRI SYED SHAHABUDDIN: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that experimental drugs developed abroad are sometimes tested on unsuspecting human beings in Indian hospitals and medical research institutions;

(b) whether Government propose to consider enacting a legislation to control and regulate such tests on human beings; and

(c) whether Government propose to draw the attention of the WHO to such unethical practices and to lay down international norms for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) and (b) The import into and manufacture, sale and distribution of drugs in the country are regulated under the Drugs and Cosmetics Act, 1940 and the Rules thereunder. Under the provi-